



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of
India



Centre for
Corporate Law Studies
INSTITUTE OF LAW, NIRMA UNIVERSITY

CCLS, ILNU IN COLLABORATION WITH IBBI
PRESENTS

NATIONAL ESSAY WRITING COMPETITION

Contemporary Issues in Corporate Insolvency Laws

Ace
Inhibitors
Insolvency



ASSOCIATE PARTNERS



MEDIA PARTNER



ABOUT THE COMPETITION

The Centre for Corporate Law Studies (CCLS), ILNU aims to facilitate and encourage research in the field of corporate laws. In pursuance of this objective, CCLS is conducting a National Essay Writing Competition- 2021 in collaboration with the Insolvency Bankruptcy Board of India (IBBI).

The theme for the competition is "Contemporary Issues in Corporate Insolvency Laws". The law is inherently dynamic with an evolving jurisprudence which will allow students to research and write on novel concepts.



COMPETITION GUIDELINES

Submission

1. Submissions shall be, in electronic form, mailed to centre.corporateresearch@nirmauni.ac.in.
2. Submissions shall be accompanied by a Covering Letter which shall not fail to include the Name of the Author/s, Name of the Author/s' Institute/s, and Author/s' individual Email Address and Contact Number. The manuscript itself must not contain any information or indication that may be helpful in identifying the author/s.
3. The Submission of the manuscript attached in the email shall be in MS Word format compatible with MS Word 2007 and above.
4. Co-authorship is permitted for up to 2 Authors.



Formatting and Styling

1. The manuscript shall not exceed 2500 words and shall not exceed 4000 words.
2. The manuscript shall possess font in Times New Roman, with justified alignment, font size 12 and line spacing 1.5.
3. The manuscript containing the submission shall be original, unpublished and must not fail to contain a bibliography.

Important Dates

- Last Day for Submission: 25th February, 2021
- Announcement of Results: 15th March, 2021

Citation Standards

1. Citations must strictly conform to The Bluebook, A Uniform System of Citation, 20th Edition.
2. Submissions must use only footnotes as a form of citation.



Eligibility

All Students pursuing Undergraduate and Postgraduate studies in Law, Commerce, Business Administration Management; Professional Courses (CA, CS, CMA, etc.) and all other areas covering and touching upon the subject of Insolvency and Bankruptcy.

Evaluation

The submissions shall be evaluated by an independent panel comprising of distinguished academicians and industry experts.



PRIZES

- Author/s of the Best Essay win a Cash Prize of Rs. 10,000 (collectively in co-authorship) and Individual Certificates.
- Author/s of the Second-Best Essay win a Cash Prize of Rs. 5000 (collectively in co-authorship) and Individual Certificates.
- All other Participating Authors get awarded with a Individual Certificates of Participation

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